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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 261/16	TP 111/17	For compliance of office objections raised by registry.	433(e)	Aradhya Concrete Products Vs Sreeshwar Electricals Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) **RAJESH S.**
ADVOCATE
812397974

Petitioner

Rajesh

Counsel for petitioner is present. He has filed a memo of compliance along with annexures. Counsel for respondent is present. Counsel for respondent requested time to file objections.

List it finally on 27.10.2017.


MEMBER (J)